

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**(Through web-based video conferencing platform)**

ITEM No.22  
**C P No. 98/BB/2022**

**IN THE MATTER OF:**

Amrex Marketing Private Limited ... Petitioner  
Vs.  
Singri Pulverisers Private Limited and  
Others ... Respondents

**Order under Section 252 (3) of the Companies Act, 2013**

**Order delivered on 19.09.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Saji.P.John

**ORDER**

1. Heard Shri Saji.P.John, Learned Counsel or the Petitioner.
2. Report from the RoC is still awaited. List the case on **02.11.2022.**

-Sd-

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

-Sd-

**(KISHORE VEMULAPALLI)**  
**MEMBER (JUDICIAL)**